

**Dated: 24.04.2021**

**IN THE COURT OF SH. RAKESH KUMAR SHARMA, LD. SPECIAL JUDGE, CBI (P. C. ACT)-06,  
ROOM NO. 410, ROUSE AVENUE DISTRICT COURTS, DELHI**

**ORDER**

In compliance of order no. 5/ R1-R32/RG/DHC/2021 dated 23.04.2021 issued by Id. Registrar General, Delhi High Court, the matters listed before this Court from 26.04.2021 to 15.05.2021 are adjourned en bloc as follows:

<b>Sl. No.</b>	<b>Cases listed on</b>	<b>Cases adjourned en bloc to</b>
1	26.04.2021	18.05.2021
2	27.04.2021	19.05.2021
3	28.04.2021	20.05.2021
4	29.04.2021	21.05.2021
5	30.04.2021	22.05.2021
6	01.05.2021	24.05.2021
7	03.05.2021	25.05.2021
8	04.05.2021	27.05.2021
9	05.05.2021	28.05.2021
10	06.05.2021	29.05.2021
11	07.05.2021	31.05.2021
12	08.05.2021	01.06.2021
13	10.05.2021	02.06.2021
14	11.05.2021	03.06.2021
15	12.05.2021	04.06.2021
16	13.05.2021	05.06.2021
17	15.05.2021	07.06.2021

  
(RAKESH KUMAR SHARMA)

**SPECIAL JUDGE, CBI (PC ACT)-06  
ROUSE AVENUE COURTS, DELHI**